

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:381  
ANSWERED ON:11.07.2014  
DIRECTOR IDENTIFICATION NUMBER  
Roy Prof. Saugata

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether instances of persons having more than one Director Identification Number (DIN) come to the notice of the Government during each of the last three years and the current year;
- (b) if so, the details thereof along with the action taken against such persons; and
- (c) the corrective measures taken/being taken by the Government to curb such illegal practices of obtaining more than one DIN?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SMT. NIRMALA SITHARAMAN)

(a) to (c) As per MCA database, there are 7135 individuals holding multiple Director Identification Numbers (DINs) dating back to the period prior to June, 2011 when validation of application for DIN with the Income Tax PAN data was made compulsory.

While a few defaulters have already submitted applications for compounding of the defaults, directions have been issued for verification of all cases of the same individual holding more than one DIN.

No fresh case relating to the period after June, 2011 has come to light.